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Title: Introduction of the National Investigation Agency Bill, 2008.

MR. DEPUTY-SPEAKER: Before I request the next hon. Member to speak on the Bill, I would request Shri P. Chidambaram to introduce a Bill.

THE MINISTER OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): I beg to move for leave to introduce a Bill to constitute an investigation agency at the national level to investigate and prosecute offences affecting the sovereignty, security and integrity of India, security of State, friendly relations with foreign States and offences under Acts enacted to implement international treaties, agreements, conventions and resolutions of the United Nations, its agencies and other international organizations and for matters connected therewith or incidental thereto.

MR. DEPUTY-SPEAKER:: The question is:

"That leave be granted to introduce a Bill to constitute an investigation agency at the national level to investigate and prosecute offences affecting the sovereignty, security and integrity of India, security of State, friendly relations with foreign States and offences under Acts enacted to implement international treaties, agreements, conventions and resolutions of the United Nations, its agencies and other international organizations and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI P. CHIDAMBARAM: I introduce** the Bill.[\[a74\]](#)

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** Introduced with the Recommendation of the President.